

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 14  
CP No. 195/130/JPR/2020  
Under Section 130 of  
Companies Act, 2013**

**In the matter of:**

**Basant Kumar Goyal & Ors.**

...Petitioners

Versus

**Mentor Home Loans India Ltd. & Ors.**

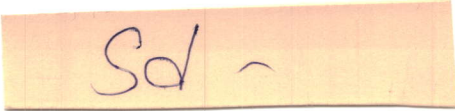
... Respondents

**Order delivered on 08.01.2021**

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER  
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

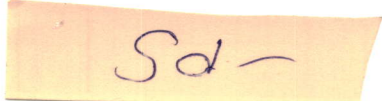
**ORDER**

Due to paucity of time, the matter could not be taken up. Post the matter to 28.01.2021.



(Raghu Nayyar)  
Technical Member

January 08, 2021  
Himani Makkar



(Ajay Kumar Vatsavayi)  
Judicial Member